

Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open offer ("Offer") for acquisition of up to 6,21,67,050 fully paid-up equity shares of face value of Rs. 2 each (each an "Equity Share") from the public shareholders of ALSTOM T&D India Limited ("Target Company") by ALSTOM Holdings ("Acquirer")

This Post Offer Advertisement is being issued by ICICI Securities Limited ("Manager to the Offer"), on behalf of ALSTOM Holdings ("Acquirer") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations"). The detailed public statement ("DPS") with respect to this Offer was published on September 25, 2012 (Tuesday) in Financial Express (English daily), Jansatta (Hindi daily) and Navshakti (Marathi daily).

1. Name of the Target Company : ALSTOM T&D India Limited
2. Name of the Acquirer(s) and PAC : ALSTOM Holdings (Acquirer)
There are no persons acting in concert in relation to the Offer within the meaning of Regulation 2(1)(q) of the SEBI(SAST) Regulations.
3. Name of the Manager to the Offer : ICICI Securities Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer details:
 - (a) Date of Opening of the Offer : January 4, 2013 (Friday)
 - (b) Date of Closure of the Offer : January 17, 2013 (Thursday)
6. Date of Payment of Consideration : January 31, 2013 (Thursday)
7. Details of acquisition:

S. No.	Particulars	Proposed in the Offer document	Actuals
7.1	Offer price	Rs. 187.64	Rs. 187.64
7.2	Aggregate number of shares tendered	6,21,67,050*	1,65,85,241
7.3	Aggregate number of shares accepted	6,21,67,050*	1,65,42,372
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 11,66,50,25,262.00	Rs. 3,10,40,10,682.08**
7.5	Shareholding of the Acquirer before Agreements / Public announcement (No. & %)	Nil	Nil
7.6	Shares acquired by way of agreements: • Number • % of fully diluted equity share capital	Nil	Nil
7.7	Shares acquired by way of open offer: • Number • % of fully diluted equity share capital	6,21,67,050 Equity Shares, representing 26.000% of the fully diluted voting equity share capital of the Target Company*	1,65,42,372 Equity Shares, representing 6.918% of the fully diluted voting equity share capital of the Target Company
7.8	Shares acquired after DPS: • Number of shares acquired • Price of the shares acquired • % of fully diluted equity share capital	Nil	Nil
7.9	Post offer shareholding of Acquirer • Number • % of fully diluted equity share capital	6,21,67,050 Equity Shares, representing 26.000% of the fully diluted voting equity share capital of the Target Company*	1,65,42,372 Equity Shares, representing 6.918% of the fully diluted voting equity share capital of the Target Company
7.10	Pre & Post offer shareholding of the public • Number • % of fully diluted equity share capital	Pre-offer: 6,36,11,511 Equity Shares, representing 26.604% of the fully diluted voting equity share capital of the Target Company Post-offer: 14,44,461 Equity Shares, representing 0.604% of the fully diluted voting equity share capital of the Target Company*	Pre-offer: 6,36,11,511 Equity Shares, representing 26.604% of the fully diluted voting equity share capital of the Target Company Post-offer: 4,70,69,139 Equity Shares, representing 19.686% of the fully diluted voting equity share capital of the Target Company

* Assuming full acceptance in the Offer

** Based on the number of equity shares accepted in the Offer

8. The Acquirer along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of Securities and Exchange Board of India (www.sebi.gov.in), BSE Limited (<http://www.bseindia.com>), National Stock Exchange of India Limited (<http://www.nseindia.com>), The Calcutta Stock Exchange Limited (<http://www.cse-india.com>) and the registered office of the Target Company.

Issued by the Manager to the Offer for and on behalf of the Acquirer

 ICICI Securities

ICICI SECURITIES LIMITED

SEBI Registration Number: INM000011179

ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai – 400020, Maharashtra;
ICICI Bank Tower, 3rd Floor, NBCC Place, Pragati Vihar, Bhisam Pitamah Marg, New Delhi 110003

Contact person: Mr. Gaurav Goyal/Mr. Amit Joshi

Tel: +91 22 2288 2460/70, **Fax:** +91 22 2282 6580

Email: atdil.openoffer@icicisecurities.com, **Website:** www.icicisecurities.com